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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :  
AT HYDERABAD.

O.A. NO.468 of 1995

Date of Order:- 05.3.1998.

BETWEEN :

D. Vasantha Rao .. Applicant

and

1. Sr.Divisional Accounts Officer,  
S.C. Railway, Vijayawada.

2. General Manager,  
S.C. Railway,  
Rail Nilayam,  
Secunderabad. .. Respondents.

Counsel for the applicant : Mr. Jacob for Mr.B.Narasimha Sharma.

Counsel for the respondents : V.Rajeswara Rao, CGSC.

Coram :

Honourable Mr. R. Rangarajan, Member( Admn.)

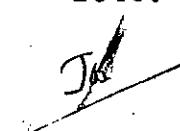
Honourable Mr.B.S.Jai Parameshwar, Member (Judl.)

ORAL ORDER.

(Per Hon.Mr.R. Rangarajan, Member(A))

1. Heard Mr. Jacob for Mr. B.Narasimha Sharma for the applicant and Mr. V. Rajeswara Rao, for the respondents.

2. The applicant was appointed as Clerk Grade II in the Secunderabad Division of South Central Railway in the scale of pay of Rs.260-400 on 18.10.1979. He was promoted as Clerk Grade I on 5.9.1984 in the scale of pay of Rs.330-550 / 1200-2040(RPS) at Secunderabad. On request for mutual transfer, he was transferred to Vijayawada Division on 21.1.1985. He was promoted as Accounts Assistant on 10.9.1986 in the scale of pay of Rs.1400-2600. Due to the revision of seniority of Accounts Clerk Grade and due to the error committed in the promotion from the lower grade, the review promotion order was issued vide Office Order No.59/94 in the proceedings No.AAD/00/101/Vol.XV dated 3.10.94 <sup>and</sup> the applicant was reverted to the scale of pay of Rs.1200-2040.





(19)

3. This O.A. is filed praying for setting aside the impugned proceedings dated 3.10.1994 and also the revisional seniority on that basis and also rejection of his representation for the reliefs asked for in O.A.No.1533 of 1994 vide proceedings No.AAD/OA 1441/94 dated 15.2.1995 in so far as it relates to the applicant as arbitrary and illegal.

4. From the above, the main reliefs asked for in this O.A. can be codified as follows :

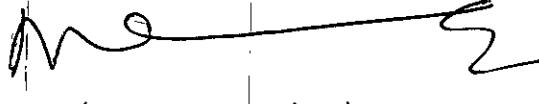
- (i) The review of seniority in the seniority list of candidates in the grade of Rs.1200-2040 by lowering the seniority position of the applicant below that of the O.C. candidates who were deemed to have been promoted and placed above him due to the corrections of the mistake is to be set aside; and
- (ii) The order of reversion in the seniority and thereby reversion to lower grade of Rs.1200-2040 for certain period resulting in recovery of certain emoluments is to be set aside.

5. The contentions raised and the reliefs asked for in this O.A. are similar to that of O.A.163 of 1995. Hence the directions given in O.A.No.163 of 1995 in respect of the above two reliefs equally hold good in this case also.

6. In view of the above, the O.A. is disposed of by rejecting the relief No.1 and adhering to the directions given in O.A.No.163 of 1995 so far as the second relief is concerned.

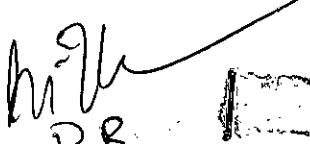
7. With the above directions, the O.A. is disposed of. No costs.

  
(B.S. Jai Parameshwar)  
Member (Judicial)  
S/13198

  
(R. Rangarajan)  
Member (Administrative)

Dated the 5th March, 1998.  
Dictated in the Open Court.

DJ/

  
DR

Copy to:

1. Senior Divisional Accounts Officer,  
South Central Railway, Vijayawada.
2. General Manager, South Central Railway,  
Railnilayam, Secunderabad.
3. One copy to Mr. B. Narasimha Sharma, Advocate, CAT, Hyd.
4. One copy to Mr. V. Rajeswara Rao, Addl. CASC, CAT, Hyd
5. One copy to D.R(A),CAT,Hyderabad.
6. One duplicate copy.

YLKR

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19/3/98

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. BURANGARJAN : M(A)

AD

THE HON'BLE MR. B.S. JAI PARAMESHWAR :  
M(J)

DATED: 5/3/98

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

in

R.A.NO. 468/95

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

